GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2371 ANSWERED ON:11.03.2010 AUDITING OF COMPANIES Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to strict the existing norms for auditing of the big companies;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard is likely to be taken?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) The provisions of the Companies Act, 1956 and the Companies Bill, 2009 do not provide for separate norms for auditing of big companies.
- (b) & (c) Does not arise.